

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 10-04-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER** : --

**PETITION NUMBER** : CP/2(CHE)/2024

**NAME OF THE PETITIONER** : S Abirami

**NAME OF THE RESPONDENT(S)** : Guduvancherry Medic Centre Pvt Ltd  
&Anr

**UNDER SECTION** : Sec 241/242 of CA 2013

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**ORDER**

Ld. Counsel Ms. Ambili Menon for the Petitioner. Ld. Counsel Ms. Nathani for the Respondent.

Counsel for the Petitioner stated that there is no progress in settlement and sought one more opportunity. 2 weeks' time allowed. Respondent is directed to present in person during the next hearing.

Both the parties are directed to be present in person during the next hearing.

List the petition for **physical hearing on 06.06.2024 at the request of the parties.**

-Sd-  
**RAVICHANDRAN RAMASAMY**  
Member (Technical)

-Sd-  
**JYOTI KUMAR TRIPATHI**  
Member (Judicial)

phk